

**Central Administrative Tribunal  
Jabalpur Bench**

**CCP No.19/06 in OA No.791/03**

Jabalpur, 1<sup>st</sup> November 2006.

**CORAM**

Hon'ble Dr.G.C.Srivastava, Vice Chairman

Hon'ble Shri A.K.Gaur, Judicial Member

1. Ayudha Nirmani Vahan Chalak Sangh  
Through its General Secretary  
Shri S.K.Raghuvanshi  
S/o Shri K.S.Raghuvanshi  
P.No.2039, House No.2287/A, New Type-II  
Vehicle Factory Estate  
Jabalpur.
2. Premlal Prajapati  
S/o Shri Kandhilal Prajapati  
Fire Engine Driver  
P.No.870392  
Grey Iron Foundry  
Jabalpur.

Petitioners

(By advocate : None)

Versus

1. Shri K.P.Singh  
Secretary  
Department of Defence Production & Supplies  
Ministry of Defence  
136 South Block  
New Delhi.
2. Shri P.K.Mishra  
Chairman Ordnance Factory  
10-A, Shahid Khudi ram Bose Road  
Kolkata, West Bengal.
3. Shri Harnam Singh  
Senior General Manager  
Vehicle Factory  
Jabalpur.

Respondents.

(By advocate Shri Anil Kumar Sahu on behalf of  
Shri S.A.Dharmadhikari)

**ORDER (oral)****By A.k.Gaur, Judicial Member**

In view of extension of time granted by the Hon'ble High Court, the Contempt Petition has become infructuous. Accordingly the CCP is dismissed as infructuous.

*A.K. Gaur*  
(A.K. Gaur)  
judicial Member

*Dr. G.C. Srivastava*  
(Dr. G.C. Srivastava)  
Vice Chairman

aa.

पृष्ठांकन सं ओ/ब्या.....जबलपुर, दि.....

प्रतिलिपि अग्रे दितः--

- (1) सचिव, उच्च न्यायालय कार एकोरिवाज, जबलपुर
- (2) आबेकक श्री/श्रीमती/शु.....के काउंसल
- (3) प्रत्यर्था श्री/श्रीमती/शु.....के काउंसल
- (4) कोषपाल, ए.प्र.हा, जबलपुर न्यायापीठ  
सूचना एवं आवश्यक कार्यवाही हेतु

S. Nagu, AD 280

S. A. Dharmasleikari

AD 280

उप रजिस्ट्रार

*Issued*  
on 15/11/06  
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15/11/06